

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 277**  
**815/2014**

**IN THE MATTER OF:**

**Ms. Ameeta Mehra** ... **Applicant/Petitioner**

**Versus**

**Ministry of Corporate Affairs and Ors.** ... **Respondent**

**Under Section: 633(2)**

**Order delivered on 15.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Jeevesh Nagrath and Mr. Chandan Dutta, Advocates for Petitioner

**ORDER**

Renotify on 2<sup>nd</sup> September 2021.

  
**(T.S.Singh)**  
**Court Officer**